

Filing under clause (d) of sub-regulation(5) of regulation 31 of IBBI (Liquidation Process Regulations, 2016)

Annexure - 1

Category of Stakeholder : Secured Financial Creditors

S.No.	Name of Stakeholder	Identification Number	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Amount Rejected (Rs.)	Extent of Security (Rs.)	Proofs admitted or rejected in part	Proofs wholly rejected
1	LIC Housing Finance Limited	L65922MH1989PLC052257	4,57,61,53,549.71	4,57,61,53,549.71	0.00	4,57,61,53,549.71	Not applicable	Not applicable
	Total		4,57,61,53,549.71	4,57,61,53,549.71	0.00			

